

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.04.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 213-214 of 2020	Apurba Kumar Sarma & Ors. Vs. Complete Medical Care & Research Institute Pvt. Ltd. & Ors.	Manish Goswami	Patita Paban-R2. R3 to R6 Neeraj Gupta-R2 to R6
2.	Comp. App. (AT) (Ins) No. 295 of 2021	Sardar Ji Di Hatti Departmental Store Pvt. Ltd. Vs. Sunil Kumar Agrawal (Resolution Professional)	Sandeep Thukral	
3.	Comp. App. (AT) (Ins) No. 296 of 2021	Daimler Financial Services India Pvt. Ltd. Vs. Ankit Kumar Aggarwal & Anr.	Prasouk Jain	
4.	Comp. App. (AT) (Ins) No. 297 of 2021	Ashutosh Sharma & Anr. Vs. Punjab National Bank & Anr.	Raghav Sabharwal	

### For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 671 of 2020 & I.A No. 2116 of 2020	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors.  <b>With</b>	Henna George	Arvind Kumar Gupta Mukund P. Unni-R1
6.	Comp. App. (AT) (Ins) No. 792 of 2020	Vitol S.A Vs. Abhishek Nagori & Ors.	Arvind Kumar Gupta	Mukund P. Unny-R1 Heena George-R8 Arvind Kumar-R2, R4, R4, R6 & R8
7.	Comp. App. (AT) (Ins) No. 845 of 2020	Chander Prakash Vs. JNC Constructions Pvt. Ltd. Through RP & Ors.  <b>With</b>	Sanchit Garga	Aditya Madan-R1 Aseem Chaturvedi-R2 & R3 Prabhjit Singh Soni-RP Yogesh Gupta-RA

8.	Comp. App. (AT) (Ins) No. 855 of 2020	UP Awas Evam Vikas Parishad (UP Housing and Development Board) Vs. JNC Construction Pvt. Ltd. & Ors.	Ritesh Agrawal	G.P. Madaan-R1 & R2 Prabhjit Singh Soni- IRP Shivank Diddi-R3
9.	Comp. App. (AT) (Ins) No. 1040 of 2020	Mohd. Nazim Khan Vs. Committee of Creditors of M/S International Trenching Pvt Ltd. & Ors.  <b>With</b>	Nilotpal Shyam	Richa Sandilya Kunal Tandon-R2 Prateek Kushwaha- R3
10.	Comp. App. (AT) (Ins) No. 1110 of 2020	Mohd. Nazim Khan Vs. HDFC Bank Ltd. & Anr.	Nilotpal Shyam	Kunal Tandon-R1 Deepika Bhugra Prasad-R2
11.	Comp. App. (AT) (Ins) No. 178 of 2021	AKJ Fincap Ltd. Vs. Bank of India	Abhinav Hansaria	
12.	Comp. App. (AT) (Ins) No. 179 of 2021	AKJ Fincap Ltd. Vs. Bank of India	Abhinav Hansaria	
13.	Comp. App. (AT) (Ins) No. 190 of 2021	Sumat Kumar Gupta Resolution Professional International Mega Food Park Ltd. Vs. Schreiber Dynamix Dairies Pvt. Ltd.	Rajanish Thukral	
14.	Comp. App. (AT) No. 52 of 2020	Sawai Singhai Yash Jain & Anr. Vs. Maharashtra Scooters & Ltd.	Ritesh R. Mahajan	

#### For Hearing

15.	Comp. App. (AT) (Ins) No. 925 of 2020	Shyson Thomas Vs. Madhugiri Venkatarayappa Sudarshan & Anr.	D. Abhinav Rao	Rajesh Gautam-R1 & R2
16.	Comp. App. (AT) (Ins) No. 1070 of 2020	ADS Resources Ltd. Vs. Shilpi Cables Technologies Ltd.	Chandra Shekhar Yadav	P.S. Bindra Simran Jeet

**02:00 PM**

**For Orders**

<b>17.</b>	Comp. App. (AT) No. 83 of 2020 & I.A. No. 1372 of 2020	P. Varadarajan & Ors. Vs. A Jawahar Palaniappan & Anr.	Pooja M. Saigal	Aditya Verma-R1 Devanshi Singh-R2 Utkarsh Joshi
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**By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar**